

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 22.02.2024

Appeal No. 359 of 2023

Veerendra Gupta ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

CS Abhishek Mishra, for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav and
Mr. Abhay Chauhan Advocates i/b The Law Point for the
Respondent- SEBI.

ORDER:

1. Due to non-availability of the bench, the matter is
adjourned. List on April 30, 2024.

Ms. Meera Swarup
Technical Member

22.02.2024
PK